WEELKY STATEMNT FOR DESPATCH OF ORDER

EXCISE APPEAL BRANCH

CESTAT, NEW DELHI-110066

FROM 19.08.2019 To 23.08.2019

S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1-3	E/50473,50757/2019, 50759/2018	FO/51071-73/2019	14/08/2019	19/08/2019
4	E/54668/2014	FO/51080/2019	19/08/2019	22/08/2019
5	E/50328/2018	FO/51081/2019	16/08/2019	21/08/2019
6	E/50924/2019	FO/51095/2019	19/08/2019	22/08/2019

Deputy Registrar
Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.